

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4203
TO BE ANSWERED ON 12th DECEMBER, 2016

BAN ON IMPORTS FROM INDIA

4203. SHRI DUSHYANT CHAUTALA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether some countries have warned to ban imports from India due to engagement of child labour in several sectors;
- (b) if so, whether the Government has also received any notification in this regard; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (c): No Madam, no notification regarding ban on imports from India due to engagement of child labour in several sectors has been received from any country.
